DIVISION BENCH
COURT - II

O-202

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/174(KB)2018
IA(I.B.C)/288(KB)2022,
IA(I.B.C)/355(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	**ORIENTAL BANK OF COMMERCE** **VS** **ATLANTIC PROJECTS LIMITED**
UNDER SECTION	**IBC UNDER SEC 7**

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Shashwat Nayak,Adv.] For the Financial Creditor
Mr. Santosh Kumar Ray,Adv.]
Ms.Rituparna Sanyal,Adv.]
Ms.Sumaa Mukherjee,Adv.]

Mr. Om Narayan Rai,Adv.] For the Indian Bank & PNB
Mr. S. Ray Choudhury, Adv.]

Mr. Anil Anchalia,] For R1 in IA 288 /2022and R2 in IA 355 /2022

Mr. Nilesh Sharma,Adv.] For Applicant in IA 288/2022 & Respondent No.1 in
Mr.Karan Valecha,Adv.]IA 355/2022

O R D E R

1. Ld. Counsel for the parties present.
2. IA(IBC)288/KB/2022 & IA(IBC)355/KB/2022- **Heard. Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

PJ